

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(C) No. 1455 of 2020**

.....  
M/s Pragati Chemicals (India), through its proprietor  
..... **Petitioner**

**Versus**

The State of Jharkhand and Ors. .... **Respondents**

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**CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI**

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For the Petitioner : Mr. M.S. Mittal, Sr. Advocate  
For the Respondent-State : Mr. Gaurav Abhishek, AC to AG  
For the Respondent JUVNL : Mr. Mukesh Kumar Sinha, Advocate

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**4/ Dated: 21/07/2020:**

Heard Mr. M.S. Mittal, learned Senior counsel for the petitioner, Mr. Gaurav Abhishek, learned counsel for the respondent State and Mr. Mukesh Kumar Sinha the learned counsel for the respondent JUVNL.

This writ petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

At the request of the learned counsel for the parties, post this matter on 24.07.2020.

**(Sanjay Kumar Dwivedi, J.)**